

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1394/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Manipal Technologies Ltd.
V/s.
Videocon Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
Uo	Jayesh Gawde	Adv for the Petitioner	

ORDER

C.P. No. 1394/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. For want of time adjourned to **20.11.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

SD/-

M.K. Shrawat
Member (Judicial)